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impact of Integrated Rural Development Programme on rural poverty

1386. SHRIMATI KANAK MUKHER-JEE: Will the Minister of AGRICUL-TURE AND RURAL DEVELOPMENT be pleased to state:

- (a) what are the details of the impact of Integrated Rural Development Programme on the rural poverty in India;
- (b) how many poor people have crossed the poverty line during the period from 1980 to 1985; and
- (c) how the data relating to the decline in the incidence of poverty have been comriled?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT (SHRI CHANDULAL CHAND-RAKAR): (a) Under the Integrated Rural Development Programme (IRDP), against a target of assisting 15 million households below the poverty line in the VIth Plan. upto January, 1985, 1.54 million families had already been assisted.

The impact of the programme in terms of increase in the income would be available when the evaluation report on IRDP. under preparation by the Programme Evalustion Organisation of the Planning Commission will be out

(b) wad (c) Poverty estimates are worked out by the Planning Commission on the basis of the National Sample Survey Data on household Consumer Expenditure. The estimates of persons living below the poverty line for 1979-80 were worked out for the VIth Five Year Plan, using the distribution for 1977-78 for which N.S.S. data were available and certain assumptions. The next year for which household consumer expenditure survey data has been collected relates to 1983. This data is being processed. The number of persons crossing the poverty line 1980-85 will be known thereafter.

Preferential treatment of direct scernits in CIS

1387. PROF. C. LAKSHMANNA; WIII the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what is the number of direct cecruits inducted into different grades of CIS since its inception, to date, and the relatives seniority assigned to each of them in the integrated service roaster, as per the rules:
- (b) whether Government are that direct recruits into the JAG 1975 were denied the seniority due to them under these rules; and
- (c) if so, what steps Government aropose to take to restore their seniority?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GAD-GIL): (a) The number of direct recruits appointed from time to time in various grades of Central Information Service Group 'A' and Group 'B' till date is given in the attached statement. (See below) Their inter-se-seniority in the relevant grades, except in case of direct recruits appointed to the Junior Administrative Grade on the basis of the selection medby the Union Public Service Commission in 1975 and the direct recruits to Junior Scale who joined after 1981, was determined in accordance with provisions contained in Ministry of Home Affairs O.M. No. 9-11-55-RPS dt. the 22nd December, 1959

(b) and (c) The inter-se-seniority of direct recruits appointed to JAG on the basis of selection made by Union Public Service Commission in 1975 was determined in accordance with an amended provision in the C.I.S. Rules notified in January, 1982. This amendment, inter-alia, provided that the